

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**11. IA 304/2024 IA 141/2023 IA 146/2021 IA 689/2021 IA 2268/2023
IA 2157/2022 IA 4747/2023 IA 4748/2023 IA 847/2023
IN C.P. (IB)/4550(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - IA 304/2024 Reliance Commercial Finance
Limited
V/s
Shree Bhimeshwari Ispat Pvt. Ltd.
IA 4747/2023 IA 4748/2023 Reliance
Commercial Finance Limited
V/s
Shree Bhimeshwari Ispat Pvt. Ltd.
IA 141/2023 Shree Bhimeshwari Ispat Pvt.Ltd.
V/s
Mr. Fanendra H. Munot**

**IA 146/2021 Fanendra Munot
V/s
Khatav Man Taluka Agro Processing Ltd**

**IA 689/2021 Punjab National Bank
V/s
Shri Bhimeshwari Ispat Private Limited**

**IA 2157/2022 Reliance Home Finance Ltd.
V/s
Shree Bhimeshwari Ispat Pvt. Ltd.
IA 2268/2023 Department of State Tax
Through the Deputy Commissioner of State
Tax
V/s
Shree Bhimeshwari Ispat Pvt. Ltd.**

**IA 847/2023 Employees Provident Fund
Organisation**

V/s

Mr. Fanendra Harakchand Munot

IN THE MATTER OF

Oriental Bank of Commerce

V/s

Shree Bhimeshwari Ispat Pvt Ltd

Section: Rule 11 of NCLT, 2016 Sec 30 of IBC Sec 60(5) U/s 7 of (IBC)

ORDER

IA.No.304/2024, IA.No.141/2023, IA.No.146/2021, IA.No.689/2021, IA.No.2268/2023, IA.No.2157/2022, IA.No.4747/2023, IA.No.4748/2023, IA.No.847/2023: - Adv. Prashansa Agarwal a/w Adv. Kunal Chheda appeared for the Resolution Professional. Adv. Malini Rai appeared for the Applicant EPFO in IA.No.847/2023. Adv. Nausher Kohli a/w Adv. Gaurav Shrawat appeared for the Applicant in IA.No.141/2023. Adv. Rohit Gupta i/b Adv. Ruturaj Bankar appeared for the SRA in IA.No.146/2021. Adv Akhil Sachar, Adv Sunanda Tulsyan, Adv Shweta Pattnaik appeared for Reliance Commercial Finance Limited through VC. Adv. Sundas Ansari, Adv. Amar Mishra appeared for the applicant in IA.No.2268/2023. Adv Sushmita Chauhan appeared for the PNB in IA.No.689/2021 through VC.

On the request of the counsel for the RP, the matter is adjourned to **08.08.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)